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## IN THE HIGH COURT OF DELHI AT NEW DELHI

TEST.CAS. 50/2023 (disposed of) +

NALIN BHUSHAN CHANDHOK

Through: Mr. Siddharth Garg, Mr. Nikhil

> Shubham Solanki, Khare. Mr.

..... Petitioner

Advocates.

versus

**STATE** ..... Respondent

> Through: None.

**CORAM:** 

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 02.02.2024

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**I.A.** 2537/2024 (exemption from filing personal bond and surety)

Mr. Siddharth Garg, learned counsel for the petitioner, seeks permission to withdraw this application.

The application is dismissed as withdrawn.

PRATEEK JALAN, J

**FEBRUARY 2, 2024** 

SS/